

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 316/2011

KARULAL & ORS.

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

([HEARD BY : HON. N.V. RAMANA, HON. SURYA KANT AND HON. HRISHIKESH ROY, JJ.])

Date : 09-10-2020

This appeal was called on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s)

Mr. T. Mahipal, AOR

For Respondent(s)

Mr. Arjun Garg, AOR

Hon'ble Mr. Justice Hrishikesh Roy pronounced the judgment of the Bench comprising Hon'ble Mr. Justice N.V. Ramana, Hon'ble Mr. Justice Surya Kant and His Lordship.

The appeal is dismissed in terms of the signed reportable judgment.

(NIDHI AHUJA)
AR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)

[Signed reportable judgment is placed on the file.]